

**Central Administrative Tribunal  
Principal Bench**

**OA No.3957/2017**

New Delhi, this the 11<sup>th</sup> day of July, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Pradeep Kumar, Member (A)**

Bhesha Nand Singh  
S/o Late Dharma Nand Singh  
Aged 58, R/o C1/59, Bapa Nagar  
New Delhi  
Post: Chief Engineer, Group 'A' Services  
Ministry of Road  
Transport & Highways. ...Applicant

(By Advocate: Ms. Nikita Pandey for Shri Nikhil Singhvi)

Versus

1. Union of India  
Through Secretary, Ministry of Road Transport  
& Highways, Parivahan Bhawan  
1, Parliament Street  
New Delhi-110001.
2. Ministry of Personnel, Public Grievances &  
Pensions through Secretary  
Department of Personnel & Training  
North Block, New Delhi.
3. Shri A.K. Srivastava, Chief Engineer  
Ministry of Road Transport & Highways  
Parivahan Bhawan, 1, Parliament Street  
New Delhi-110001.
4. Shri I.K. Pandey, Chief Engineer  
Ministry of Road Transport & Highways  
Parivahan Bhawan  
1, Parliament Street  
New Delhi-110001.
5. Shri M.P. Sharma, Chief Engineer

Ministry of Road Transport & Highways  
Parivahan Bhawan  
1, Parliament Street  
New Delhi-110001.

6. Shri Verinder Kaul, Chief Engineer  
Ministry of Road Transport & Highways  
Parivahan Bhawan  
1, Parliament Street  
New Delhi-110001. ...Respondents

(By Advocate: Shri Piyush Gaur)

**ORDER (ORAL)**

**Justice L. Narasimha Reddy :-**

The applicant claimed relief in this OA with regard to his seniority and promotion. Learned counsel for the applicant fairly submits that during the pendency of the OA, the benefit of seniority has been extended to her client and accordingly, permission of the Tribunal sought, to withdraw this OA. Permission is accorded. OA is dismissed as withdrawn.

**(Pradeep Kumar) (Justice L. Narasimha Reddy)**  
**Member(A) Chairman**

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